

HIGH COURT OF UTTARANCHAL, NAINITAL

NOTIFICATION

No. 201 /UHC/Admin.A/2006

Dated: December 13, 2006.

Pursuant to the Government Notification No. 1587/XXXVI(1)/2006-19/2000, dated 08/12/2006, issued in exercise of the powers vested U/s 21 of the General Clauses Act, 1904, read with Section 5(2) of U.P. Gangster & Anti-Social Activities (Prevention) Act, 1986 and Section 86 of the U.P. Re-organization Act, 2000 (Act No. 29 of 2000), Sri Hira Singh Bonal, Addl. District & Sessions Judge/3rd F.T.C., Dehradun is conferred powers to preside over the Special Court at Dehradun, constituted under U.P. Gangster & Anti-Social Activities (Prevention) Act, 1986, in addition to his duties.

By order of the Court,

Sd/-

I/C Registrar General